

**BEFORE THE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO.66/2024 (WZ)**

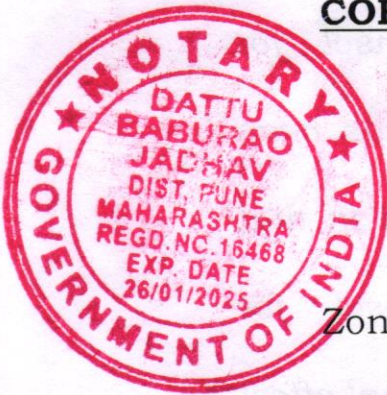
Bharat Mithalal NagoriApplicant

Versus

MPCB & Ors.Respondents

6th DEC 2024

**AFFIDAVIT IN REPLY ON BEHALF OF
RESPONDENTS NO 4 PUNE MUNICIPAL
CORPORATION (PMC).**



I, **VILAS RAMKRISHNA NAWALI** Age: Adult ,

(Building Permission Department

Zone 2), Pune Municipal Corporation do state on

solemn affirmation as under:

- (1) I say and submit that I am working as **EXECUTIVE ENGINEER** , Building Permission Department in Pune Municipal Corporation

(Henceforth referred as “**PMC**” for the sake of brevity) and I am authorized to file this Affidavit before the Hon’ble National Green Tribunal on behalf of Respondent No. 4 PMC.

- (2) I say and submit that Hon’ble Tribunal directed answering Respondent by the order dated 09/11/2024 “to provide timeline for removal of the illegal structure located in Survey No. 27/1, 27/2 and 31/1 of village Vadgaon, Khurd, Lagad Mala, Sinhgad Road which it is orally submitted by learned counsel for respondent No.4 that this structure has been demolished by the Affidavit on record in that regard. We direct learned counsel for respondent No. 4 to file an affidavit to that effect within a period of two weeks along with photographs.”.



(3) It is submitted that the Respondent has removed the structure on 30/04/2024 by themselves. It is submitted that Respondent-Sopan Kudale has submitted a letter to PMC stating that they have complied with the direction of Hon'ble Tribunal and have removed the structures from site on 30/04/2024 by themselves. Hereto marked and annexed as "Annexure A" copy of letter dated 08/05/2024 and site Photographs.



(4) Hence this Affidavit.

Pune

Date: 05/12/2024

Ritesh Shinde
 05/12/2024

IDENTIFIED BY ME



[Signature]
 Executive Engineer
 Building Permission Department, Zone No. 2,
 Pune Municipal Corporation
 Res. No. 4

BEFORE ME

[Signature] 06/12/2024

DATTU BABURAO JADHAV
 ADVOCATE & NOTARY
 GOVERNMENT OF INDIA
 DIST. PUNE (MAHARASHTRA)
 REGD. NO. 16468
 EXP. DT. 26/01/2025

NOTED AND REGISTERED
 AT SR. NO. 3 1091/2024
 DATE _____



सदर दस्तावेजात भविष्यात काही वाद / तटा
 उपस्थित झाल्यास आम्ही उभयंता पक्षकार
 स्विकारू जबाबदार राहू.

6 DEC 2024
 1091

VERIFICATION

I, **VILAS RAMKRISHNA NAWALI** , Age: Adult,
EXECUTIVE ENGINEER , Building Permission
Department Zone 2, PMC authorized signatory for
PMC do hereby state on solemn affirmation that
what is stated forgoing Para's is true and correct
to my own knowledge and belief.

Solemnly affirmed at Pune

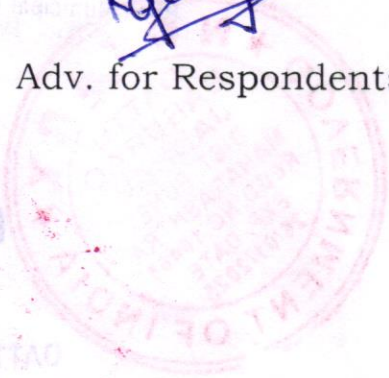
This 05th day of December, 2024


Executive Engineer

Building Permission Department Zone No. 2,
Pune Municipal Corporation



Adv. for Respondents No. 4



दिनांक : ८/५/२०२४

मा.कनिष्ठ अभियंता,
बांधकाम विकास विभाग, झोन क्र.२,
पुणे महानगरपालिका, पुणे

विषय - बांधकाम विभागाकडून आलेल्या नोटीसीबाबत
महोदय, (वडगाव खु. सर्वे. क्र. २६, सिव्हाड रोड पुणे-२०)

तुमच्या विभागामार्फत दि.१२/१२/२०२२ रोजीच्या या जा.क्र.झोन/२/५७३६
नुसार आमच्या वडिलोपार्जित शेतावर असणाऱ्या शेतीपूर्वीक लहानसहान साहित्य ठेवण्यासाठी
तयार केलेल्या तात्पुरते पत्रा शेट पाडण्याची नोटीस मिळाली.

सदर जागा ही शेतजमीन असून त्या जागेवर शहरातील, समाजातील जनतेला शेती
विषयक माहिती, निसर्ग आदी विषयी जाणीव व्हावी या उद्देशाने महाराष्ट्र शासन मान्य
महाराष्ट्र राज्य कृषी आणि ग्रामीण पर्यटन सह.महासंघ मर्या.(मार्ट) मार्फत रानमळा अॅग्री
टुरिझम ही अधिकृत शाखेची उत्पत्ती झाली. ज्याची नोंद जी२५१/०६/१८-१९ अशी
आहे.

तुमच्या विभागामार्फत सदर उपक्रमाची व सर्व सत्यता तुमच्या निदर्शनात आणून ही
तुमच्या मार्फत तुम्ही अयोग्य, अतिक्रमण कारवाई करू नये यासाठी दि.२६/१२/२०२२
रोजी रितासर अर्जही आम्ही केला होता. इतके असूनही वर उल्लेखित नोटीसीला अनुसरून
सदर जागेवर असणारे तात्पुरते पत्राची बांधणी वजा झोपडी आमच्या मार्फत दि.३०/४/
२०२४ रोजी डिमॉलिश करण्यात आली आहे.

आता सध्या परिस्थितीत तेथे स्वच्छतागृह सोडून इतर काहीही अस्तित्वात नाही.
याची नोंद घ्यावी.

या अनुषंगाने सदर नोटीस रहीत करून समाज जागृती, बालशिक्षण उद्देशाने सुरु
केलेल्या रानमळा अॅग्री टुरिझम साठी लागणाऱ्या मुलभूत विषयाची परवानगी द्यावी हि
विनंती.

सोबत

१. अॅग्री टुरिझमचे प्रमाणपत्र
२. शेती शिक्षणाचे प्रमाणपत्र
३. संबंधी विषयावरील पीएमसी ची नोटीस
४. विभागात माहिती व्हावी यासाठीचा पत्रव्यवहार
५. छायाचित्र

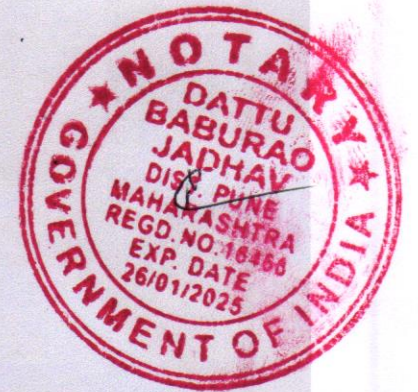
बांधकाम वि. विभाग झोन क्र.२
पुणे महानगरपालिका

* मतदान आवश्यक करा *

७ मे. २०२४ (मंगळवार) ३५-बारामती

१३ मे २०२४ (सोमवार)

३३-मावळ, ३४-पुणे, ३६-शिरूर



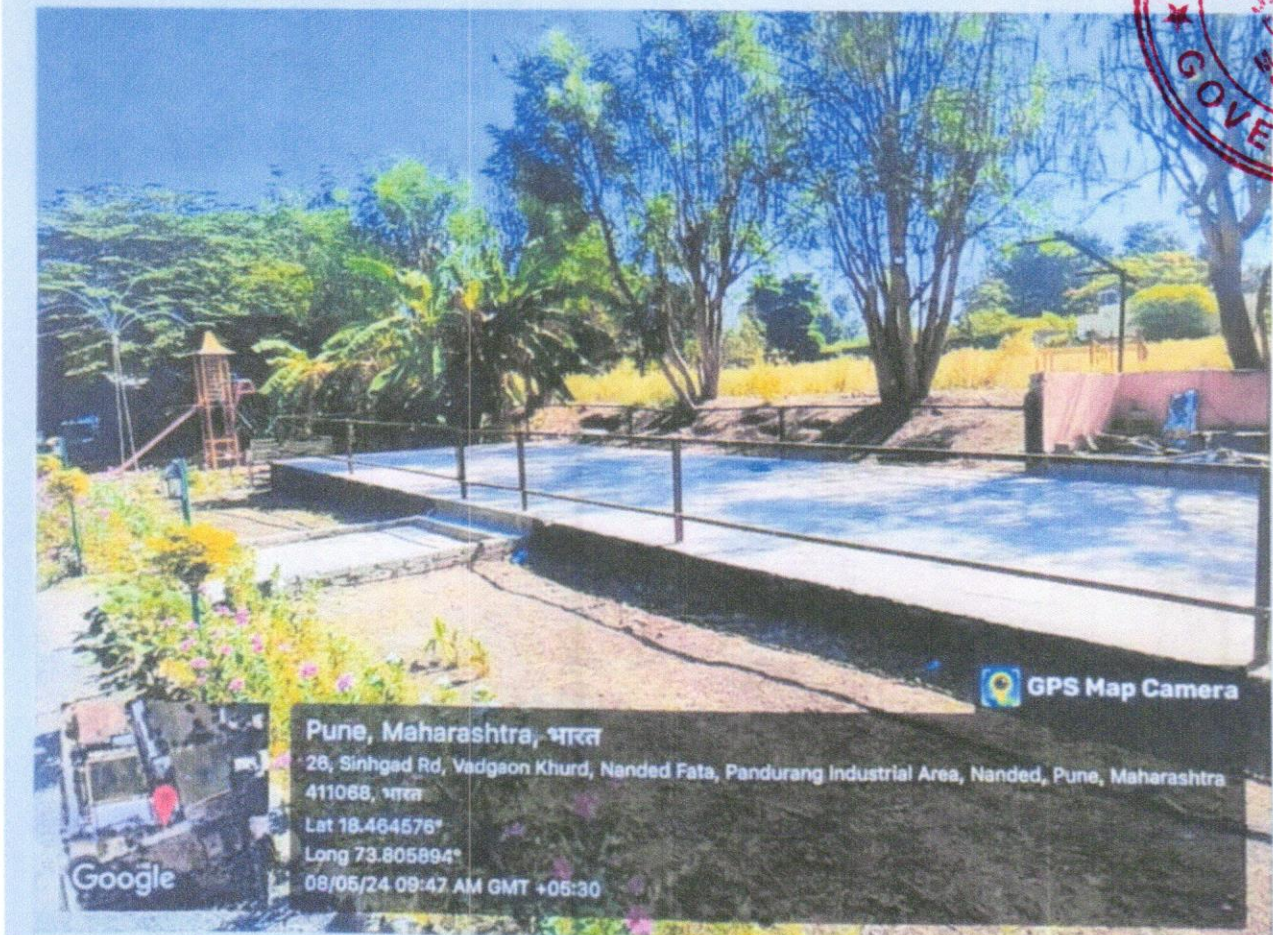
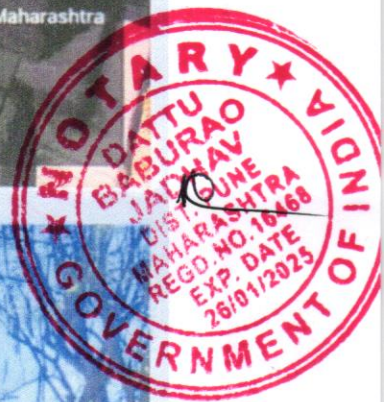
आपला विश्वासू,

श्री. सोपान कुदळे

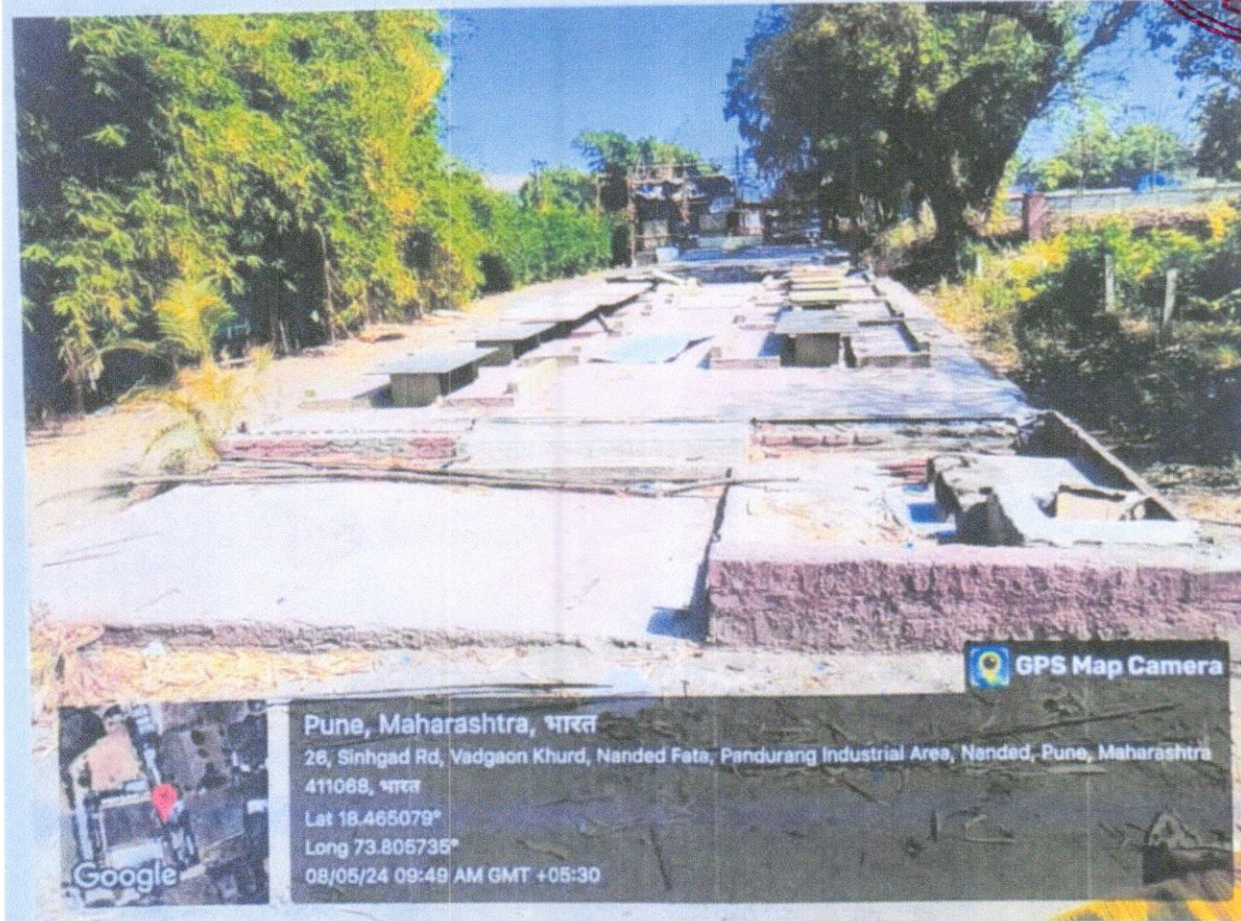
मो.नं. : ९५१८३०९७१६

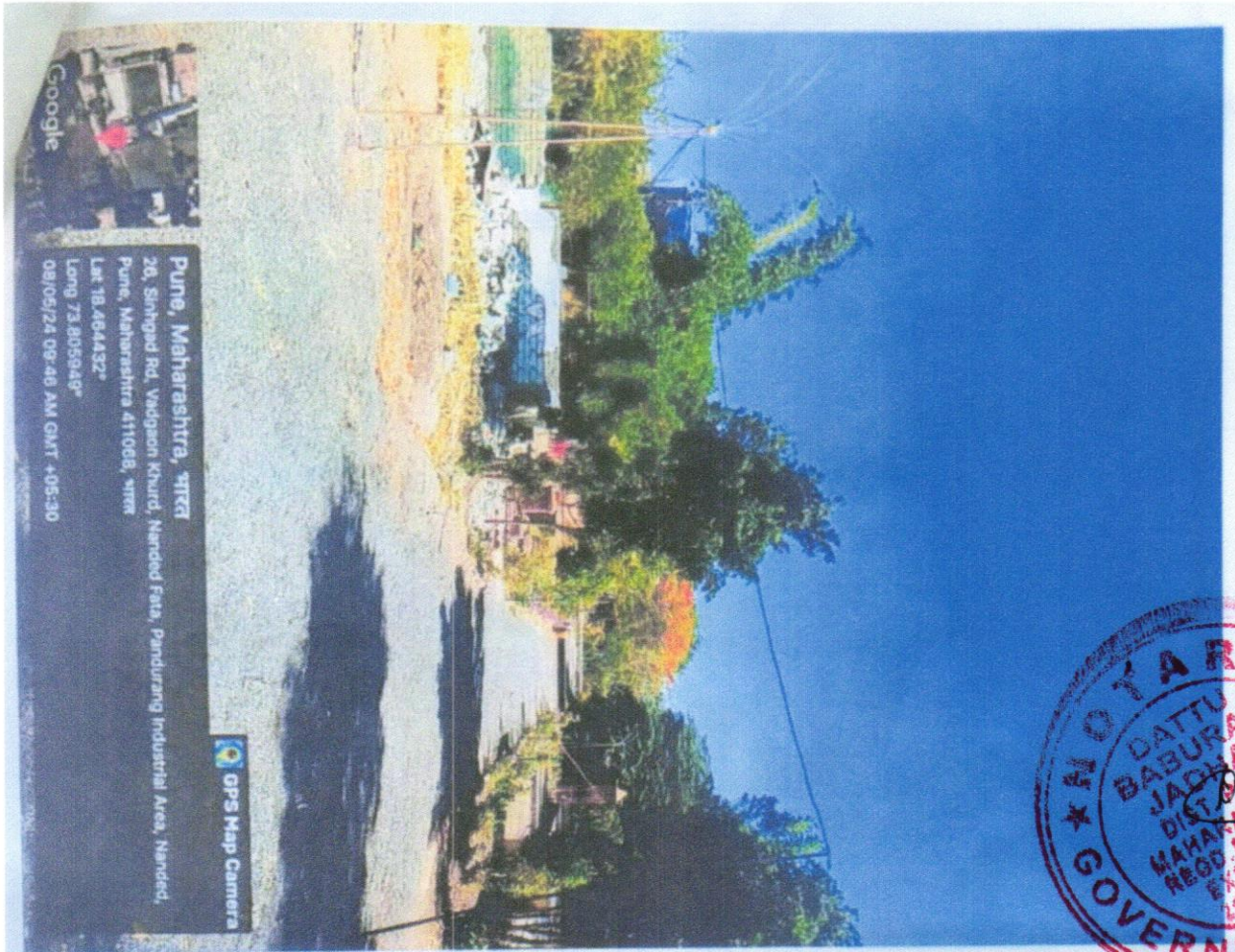


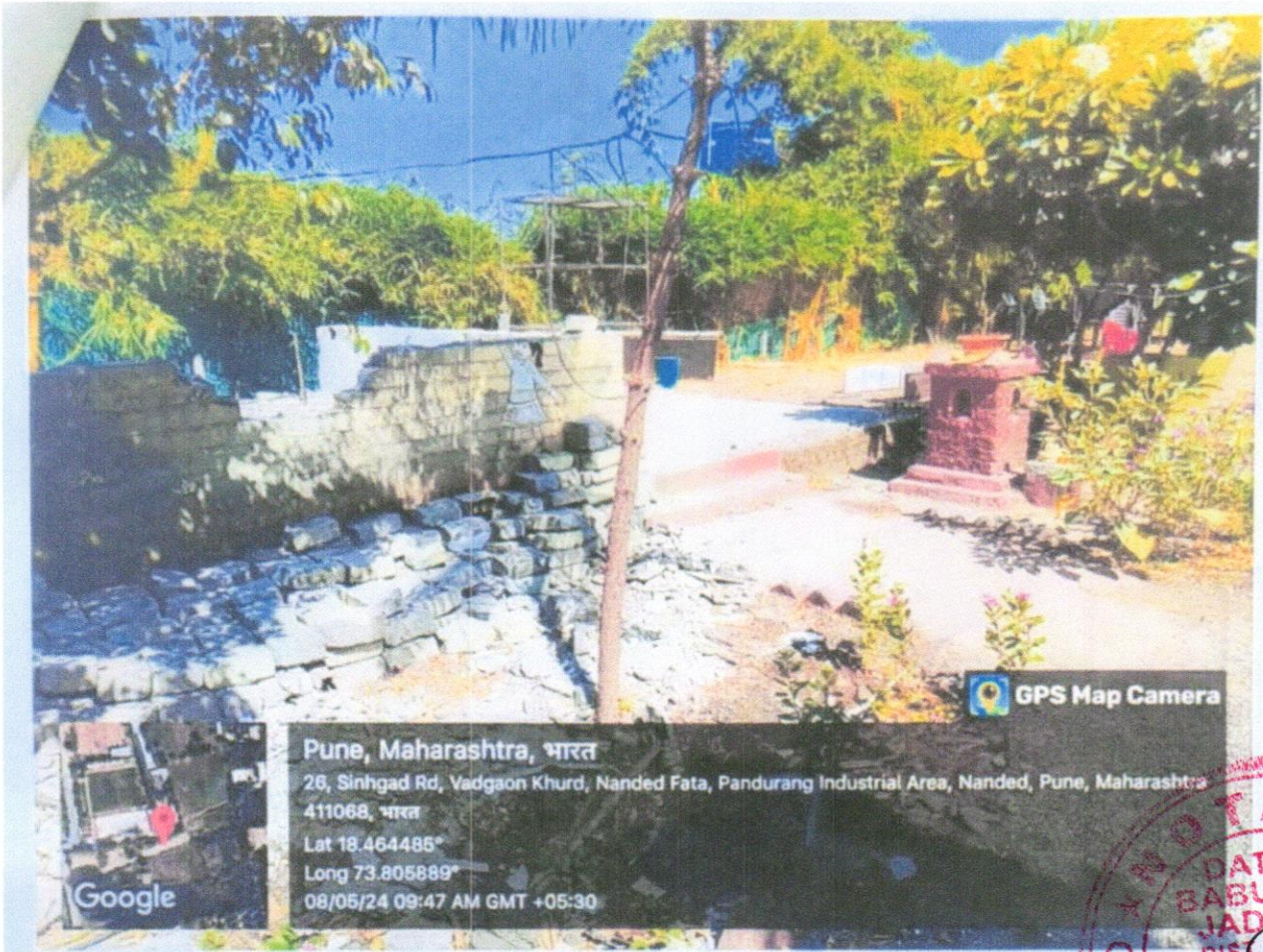
Pune, Maharashtra, भारत
26, Sinhgad Rd, Vadgaon Khurd, Nanded Fata, Pandurang Industrial Area, Nanded, Pune, Maharashtra
411068, भारत
Lat 18.464544°
Long 73.805893°
08/05/24 09:47 AM GMT +05:30



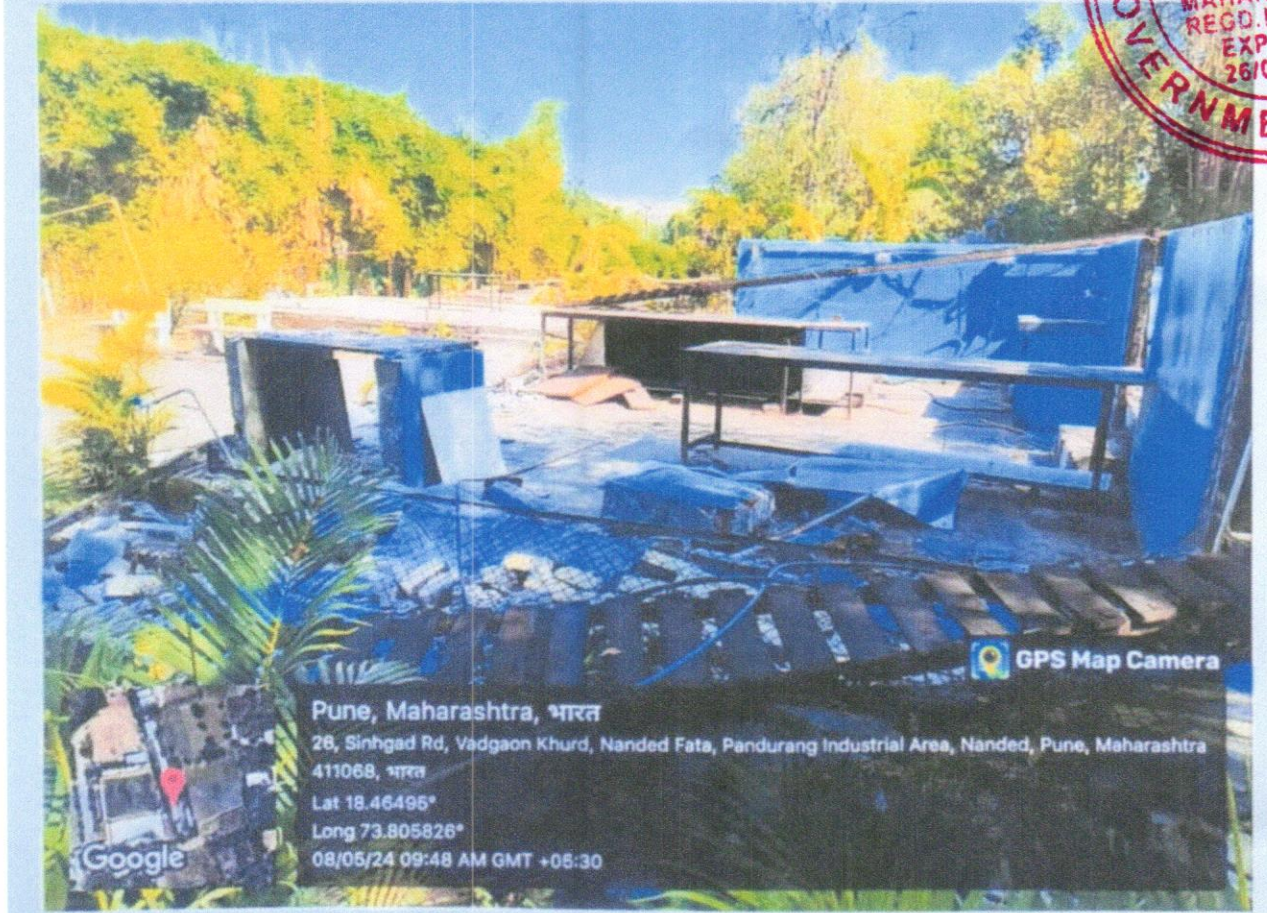
Pune, Maharashtra, भारत
26, Sinhgad Rd, Vadgaon Khurd, Nanded Fata, Pandurang Industrial Area, Nanded, Pune, Maharashtra
411068, भारत
Lat 18.464576°
Long 73.805894°
08/05/24 09:47 AM GMT +05:30



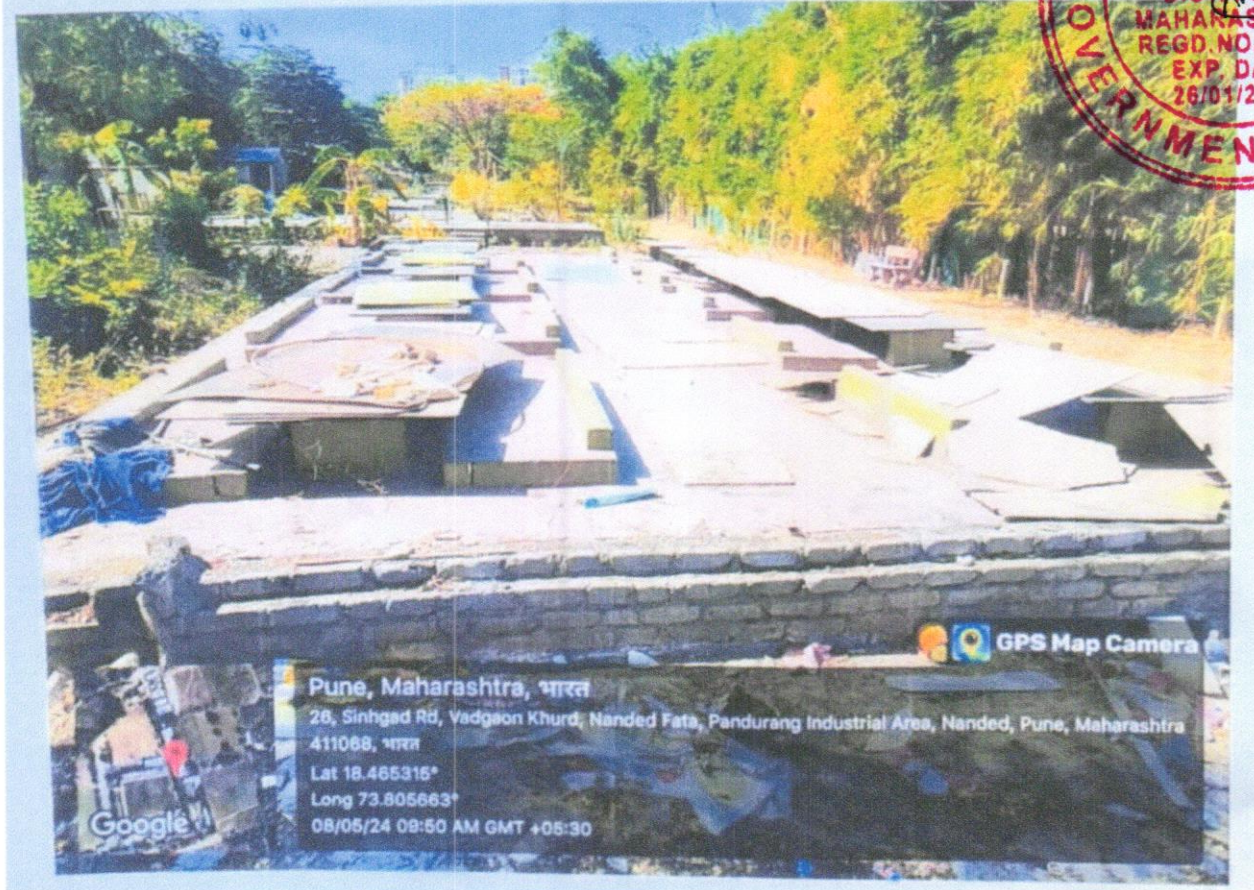




Pune, Maharashtra, भारत
26, Sinhgad Rd, Vadgaon Khurd, Nanded Fata, Pandurang Industrial Area, Nanded, Pune, Maharashtra
411068, भारत
Lat 18.464485°
Long 73.805889°
08/05/24 09:47 AM GMT +05:30



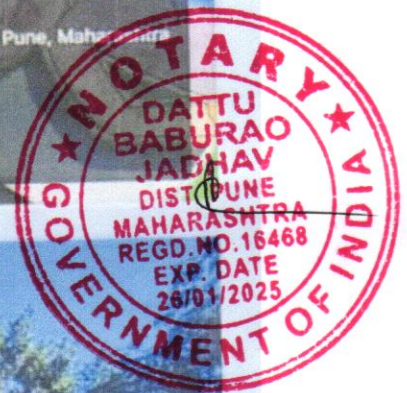
Pune, Maharashtra, भारत
26, Sinhgad Rd, Vadgaon Khurd, Nanded Fata, Pandurang Industrial Area, Nanded, Pune, Maharashtra
411068, भारत
Lat 18.46495°
Long 73.805826°
08/05/24 09:48 AM GMT +05:30





Pune, Maharashtra, भारत
26, Sinhgad Rd, Vadgaon Khurd, Nanded Fata, Pandurang Industrial Area, Nanded, Pune, Maharashtra
411068, भारत
Lat 18.465178°
Long 73.805601°
08/05/24 09:49 AM GMT +05:30

GPS Map Camera



Pune, Maharashtra, भारत
26, Sinhgad Rd, Vadgaon Khurd, Nanded Fata, Pandurang Industrial Area, Nanded, Pune, Maharashtra
411068, भारत
Lat 18.464968°
Long 73.805825°
08/05/24 09:48 AM GMT +05:30

GPS Map Camera